

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 16.04.2019 (TUESDAY)

Court II
10: 30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 14 of 2019	DLF Limited & Anr. Vs. Satya Bhushan Kaura & Anr.	Rohan Sharma	Lakshmi Gurang- R1 Gulshan Kumar-R2

For Admission (After Notice)

2.	Comp. App. (AT) No.67 of 2019	Neelam Dhawan & Anr. Vs. The Registrar of Companies, Banglore, Karnataka & Anr. with	Shankh Sengupta	
3.	Comp. App. (AT) No.68 of 2019	Som Prakash Satsangi Vs. The Registrar of Companies, Banglore, Karnataka & Anr.	Shankh Sengupta	

For Hearing

4.	Comp. App. (AT) No. 376 of 2018	Chamundeswara Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs) With	Vivek Holla	Nikhil Nayyar
5.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamudeswara Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek holla
6.	Comp. App. (AT) No. 402 of 2018	MTS Logistics Pvt. Ltd. Vs. Brijesh Uppal With	Nitin Mittal	Suresh Prasad
7.	Comp. App. (AT)No. 407 of 2018	Parvesh Kumar Jain Vs. Brijesh Uppal	Nitin Mittal	Suresh Prasad

02: 00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

1.	Comp. App. (AT) No. 394 of 2017	AAR KAY Chemicals Pvt. Ltd. &Ors. Vs. A.P. Refinery Pvt. Ltd. &Ors. With	Tushita Ghosh	Arnav Kumar
2.	Comp. App. (AT) No. 55 of 2018	A. P. Refinery Pvt. Ltd. &Ors. Vs. AAR KAY Chemicals Pvt. Ltd. &Ors.	Arnav Kumar	ShaileshSuman
3.	Comp. App. (AT) No. 02 of 2018	Arun Kumar Goyal&Anr. Vs. AAR KAY Chemicals Pvt. Ltd. &Ors.	Arnav Kumar	Tushita Ghosh Anuriddha Choudhury Shubhi Sharma Kamna Singh (R-2 to 9, 15 & 16)

For Hearing (Part Heard)

4.	Comp. App. (AT) No. 43 of 2018	Ajay Kumar Kedia & Ors. Vs. Anita Kedia & Ors.	VivekSibal Pooja M. Saigal Rahul Sharma	T.V. Raghuvanshi (R-1)
5.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Nilanjan Chatterjee	Shankar Dayal Singh-R16

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By Order
-sd/-

Registrar